

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. CA 159/2023 in TCP 82/2010

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Geetaben A Patel
V/s
Kalpita Builders Pvt Ltd & Ors

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4) of Companies Act,
2013**

ORDER

CA 159 of 2023:- PCS, Nitish Bangera appeared for the Applicant.

Counsel appearing for the Applicant seeks more time to file rejoinder as the reply on behalf of the Respondent has been filed which is unsigned.

None present on behalf of the Respondent. Counsel for the Applicant is directed to file rejoinder, if any, on receipt of the reply. List this matter on **01.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)